

Information on the collaborations/MOUs entered into by private parties on a one-to-one basis is not maintained.

(e) to (g) While no trade targets have been fixed with South Africa it is the endeavour of the Govt. to expand trade relations with South Africa by;

- (1) Exchange of Industry & Trade delegations;
- (2) Holding of exclusive Indian Exhibitions/Fairs;
- (3) Holding of periodic official level bilateral discussions to resolve bottlenecks;
- (4) Holding of regional conferences of Commercial Representatives of Indian Missions to identify emerging opportunities.

Disparity in Air Fare

4150. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Air fare from the Gulf Countries to Calicut, which is at a shorter distance than from the Gulf to Trivandrum, is considerably higher as being charged by Air India/Indian Airlines;

(b) if so, the details of differences in fares alongwith the reasons therefor; and

(c) the steps being taken to remedy the situation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) to (c) The fares charged by Indian Airlines and Air India from Gulf countries to Calicut are lower as compared to the applicable fares from these stations to Trivandrum.

Export of Iron-Ore

4151. SHRIMATI VASUNDHARA RAJE : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government have any proposal to curb the export of iron-ore from Bailadilla;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to review the decision in that regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b) It is Government's intention to conserve high grade iron ore primarily for domestic use, keeping in view the growing requirement for steel within the country. Hence, the export of high grade Bailadilla lumps will be gradually curtailed.

(c) Does not arise.

Area Lease by I.T.P.O.

4152. SHRI SYED SHAHABUDDIN : Will the Minister of COMMERCE be pleased to state :

(a) the total area permanently leased out by the Indian Trade Promotion Organisation to various Government, Semi-Government and non-Government, agencies/institutions and organisations in the Pragati Maidan Complex, with their breakup, agency-wise;

(b) whether the unit rent charged by ITPO is uniform for the area rented;

(c) if not, the unit rent charged from each organisation; and

(d) the names of organisations which have no direct relationship with the promotion of domestic or international trade which are included among the leasees?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : India Trade Promotion Organisation have leased out a total area of 80851 sq.metres to Central Government, State Government and Semi-Government bodies. The agency-wise break up is given in the attached statement.

(b) and (c) Except for the Central Bank of India and the State Bank of India ITPO charges uniform ground rent of Rs.450/- per sq.mtrs. annually. However, in the case of Central Bank of India and State Bank of India, ITPO charges Rs.65/- per sq. mtre. per month, respectively.

(d) Among the permanent leasees, the National Science Centre and crafts Museum, are the organisations which do not have any direct relationship with the promotion of domestic and international trade. (The non-permanent leasees with no direct relationship with the promotion of domestic and international trade are M/s.International Amusement Ltd. and Priyadarshni Institute of Computer-Aided Knowledge).

STATEMENT

S.No.	Name of the State	Area (Sq.Mtrs.)	Ground Rent (Rs. Per Sq.Mtrs.) Annual	Location (Pavilion/Hall No.)
1	2	3	4	5
<i>Central Government</i>				
1.	M/o Agriculture	3600	450/-	M/o Agriculture
2.	M/o Defence	9800	-do-	Defence Pavilion